

Annexure – 3

Name of the corporate debtor: Ram Lal Kamal Raj Jewellers Private Limited; **Date of commencement of CIRP:** 06.01.2022; **List of creditors as on:** 10.05.2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sr. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1.	State Bank of India	21.02.2022	61,49,99,373	61,49,99,373	Secured	Loan cum Hypothecation agreement executed on 07.03.2013 Rs. 6,55,00,000 Residential	Guarantee Agreement executed on 07.03.2013 Rs. 61,49,99,373	No	99.53%	0	0	0	0	Provisionally accepted

						Building at No. 8-C/4 (Entire 1st and 2nd Floor) Rajpur Road, Civil Lines, New Delhi- 110054	Guarantee Given By 1. Rajesh Sehgal 2. Kavita Sehgal 3. Purnima Sehgal								
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